

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.35/ BB/2017	-	For engaging counsel by Respondent and to file objections	Rule-6 of IB	Ador Welding Ltd., Vs Hajee A.P. Bava & Company Construction Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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28	ANKITHA.G.SHELKE 9986601727	RESPONDENT	
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28.	S. Samarthia 9886843788	PETITIONER	
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Counsel for petitioner is present. Ms. Ankita G. Shelke, Advocate, filed a memo undertaking to file vakalat for respondent. Time granted for filing vakalat as well for filing objections finally to 24.10.2017. No adjournment will be given.

  
MEMBER (J)